

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2543  
TO BE ANSWERED ON 11.12.2024**

**INTEGRATED SECURITY SYSTEM (ISS) AT RAILWAY STATIONS**

**2543. DR. HEMANT VISHNU SAVARA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is true that the Government has installed Integrated Security System (ISS) at 202 identified sensitive railway stations in the country;**
- (b) if so, the details thereof;**
- (c) the details of number of Integrated Security System (ISS) to be installed in the country in the next five years;**
- (d) whether the Government is planning to enhance the security system of Railways in the coming years; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING  
AND ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (e): With a view to strengthen surveillance mechanism at sensitive railway stations, installation of an Integrated Security System (ISS) comprising of Close Circuit Television (CCTV) surveillance system, access control, personal and baggage screening system and bomb detection system has been planned to be provided at 199 stations. CCTV cameras have been provided over 196 railway stations under ISS. In addition, 271 baggage scanners, 76 under vehicle scanning system (UVSS) and 129 bomb detection items have also been provided under ISS, 416 dogs have also been deployed over different zonal railway for detection of explosives and tracking purposes.**

**‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith.**

**The following steps are being taken by the Railways in coordination with GRP for safety and security of passengers at stations:-**

- 1. For immediate assistance, passengers can make complaints on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].**
- 2. Railways are in regular touch with passengers through various social media platforms like twitter, facebook etc. to enhance security of passengers and to address their security concern.**
- 3. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 4. Surveillance is kept through CCTV cameras provided at railway stations for enhanced security of passengers.**
- 5. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of Railways.**

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